

356
 15/1/2026
 Howrah

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 210/2024/EZ

In The Matter of:

Nandini Chakravarty

... APPLICANT

VERSUS

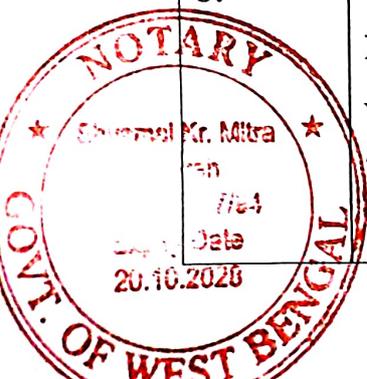
State of West Bengal & Ors.

... RESPONDENT(S)

COUNTER AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 01,
 DISTRICT MAGISTRATE & COLLECTOR, HOWRAH.

INDEX

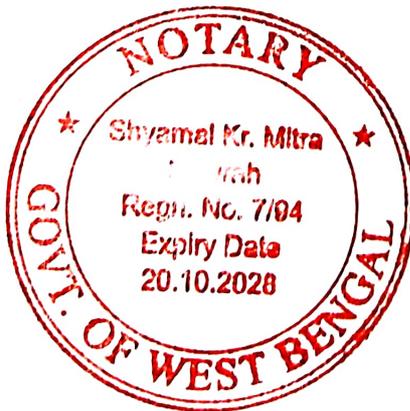
SL No.	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit.		1-6
2.	Action Taken Report of the Child Development Project Officer, Domjur vide no. 1685/ICDS/Domjur dated 18-12-2025	R-1'	7-10
3.	Notice issued by the Pradhan, Makardah No. I Gram Panchayat to Saikat Pandit vide no. Mak-I/229/2025 dated 19-12-2025.	R-2'	11-12



4.	Notice issued by the Pradhan, Makardah No. I Gram Panchayat to the President/Secretary of Shiv Mandir Committee vide no. Mak-I/228/2025 dated 19-12-2025.	'R-3'	13-14
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Filed by

Sri Rajib Ray
Advocate
For The State of West Bengal



19 JAN 2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

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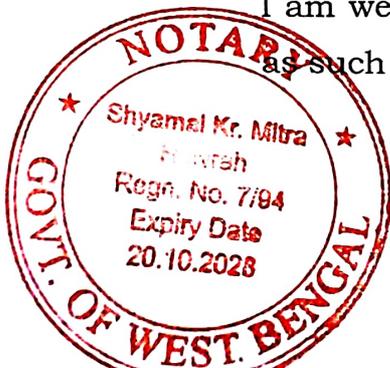
... RESPONDENT(S)

Sl. No. A-384/2026

REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 01, DISTRICT MAGISTRATE & COLLECTOR, HOWRAH.

I, Deepap Priya P, D/o Sri I. Palraj, by faith- Hindu, by occupation-service, presently posted as District Magistrate & Collector, Howrah, having office at New Collectorate Building, 3rd Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, do hereby solemnly affirm and declare as follows: -

1. That, I am working as District Magistrate & Collector, Howrah district, having my office at New Collectorate Building, 3rd Floor, 6, Rishi Bankim Chandra Road, P.O & P.S & District: Howrah, Pin: 711101, and I am well acquainted with the facts and circumstances of the case and as such I am competent to swear, sign and affirm this affidavit.



19 JAN 2026

2. That this report in the form of affidavit is filed in compliance to the Solemn Order dated 11.12 .2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That in the aforesaid solemn order dated 11-12-2025, the Hon'ble Tribunal has directed the undersigned to file further report on or before 31.01.2026 mentioning the status as on 31.12.2025.
4. That the Child Development Project Officer, Domjur vide his letter no. 1685/ICDS/Domjur dated 18-12-2025 has submitted an action taken report mentioning that the Angan Wadi Centre no. 286 namely Bhanderdaha Shitalatala ICDS centre which was found as an encroachment has already been shifted to nearby Amulyacharan Bidyabithi School.

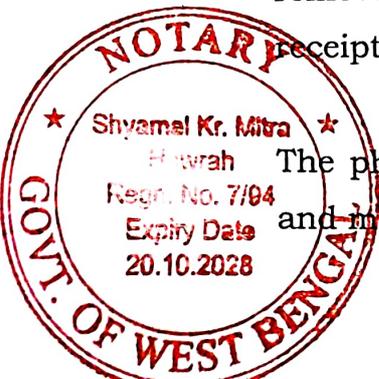
The photocopy of the said letter along with coloured photographs are annexed herewith and marked as **"R-1"**.

5. That the Pradhan of Makardaha No. 1 Gram Panchayat vide his letter no. Mak-I/229/2025 dated 19-12-2025 has issued notice to one Saikat Pandit with direction to remove the encroachment over Bagdiburi Canal within seven days of receipt of the notice.

The photocopy of the above-mentioned notice is annexed herewith and marked as **"R-2"**.

6. That the Pradhan of Makardaha No. 1 Gram Panchayat vide his letter no. Mak-I/228/2025 dated 19-12-2025 has issued notice to the President/Secretary of the Shiv Mandir Committee with direction to remove the encroachment over Bagdiburi Canal within seven days of receipt of the notice.

The photocopy of the minute of the said meeting is annexed herewith and marked as **"R-3"**.



7. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

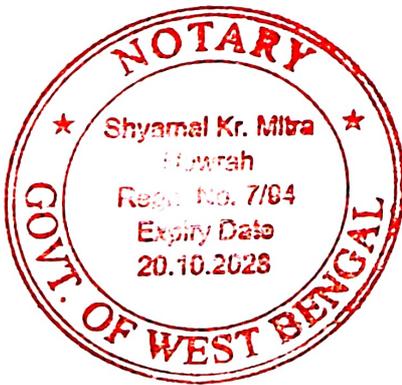
Identified by me


Advocate

For The State of West Bengal


Deponent

District Magistrate
&
Collector, Howrah




19 JAN 2026

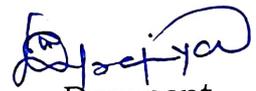
VERIFICATION

Verified at Kolkata by the deponent above named on this the _____ day of January, 2026 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 7, are true to my information derived from the office records and rest are my respectful submission before this Hon'ble Tribunal.

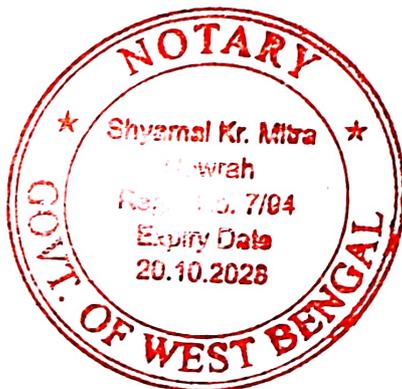
Identified by me



Advocate
For The State of West Bengal


Deponent

District Magistrate
&
Collector, Howrah



SOLEMNLY AFFIRMED & DECLARED
BEFORE ME ON IDENTIFICATION


SHYAMAL KR. MITRA
NOTARY HOWRAH

19 JAN 2026

— ✕ —

R-1 362

Government of west Bengal
Office of the Child Development Project Officer
Domjur I.C.D.S Project

Memo No: - 1685/ICDS/Domjur

Date: - 18-12-2025

To
The Sub Divisional Officer
Sadar Sub Division, Howrah

Sub: - Regarding shifting of AWC-286 in compliance of the order of Hon. National Green Tribunal
Ref: - Letter of SDO, Sadar, Howrah [Vide memo No: - 3259/25/SS (C) Date: - 05/12/2025]
Letter of the undersigned [Vide memo No: - 1672/ICDS/Domjur Date: - 16-12-2025]

Respected Madam,

In continuation of previous letter (vide Memo No: - 1672/ICDS/Domjur Date: 16-12-2025) on the issue of shifting of Bhanderdaha Shitalatala ICDS Center (Awc no-286), this is my humble submission that, the above-mentioned centre has been shifted to nearby Amulyacharan Bidyabithi School. The shifting has been done in the presence and guidance of Panchayat Pradhan and other members and beneficiaries.

Thanking you

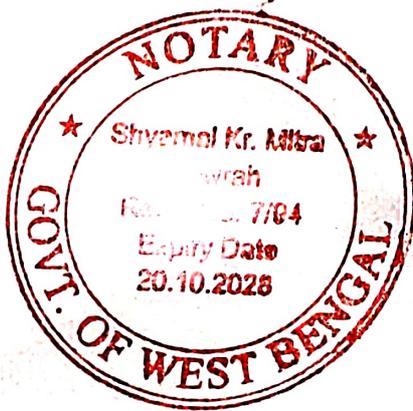
Yours sincerely

Child Development Project Officer
Domjur: Howrah

Date: - 18-12-2025

Memo No: - 1685(5)/ICDS/Domjur
Copy Forwarded for information: -

1. District Programme Officer, ICDS Cell, Howrah
2. Savapati, Domjur Panchayat Samiti, Domjur
3. Karjyakari Savapati, Domjur Panchayat Samiti, Domjur
4. Block Development Officer, Domjur
5. Pradhan, Domjur Panchayat, Domjur Block



Child Development Project Officer
Domjur: Howrah

19 JAN 2026

To,
Child Development Project Officer
Domjur ICDS Project, Howrah

Sub: Shifting of AWC-286 in compliance with order of Hon'ble National Green Tribunal-reg.

Sir,

With due respect as per your verbal instruction of above cited subject it is to inform you that the AWC-286 has been sited to Amulya Charan Bidya Bidhi Primary School on dated 17.12.2025 at 1:00 PM onwards in presence of the following persons.

1. Smt. Kabita Paul, Pradhan of Domjur Gram Panchyat, Domjur, Howrah, PIN711405.
2. Sadananda Dutta, Sasthya Sanchalak, Domjur Gram Panchyat, Domjur, Howrah, PIN-711405.
3. Barendranath Naskar, former Panchayat member, Domjur Gram Panchyat, Domjur, Howrah, PIN-711405.
4. Nilima Naskar, Panchayat Member, Domjur Gram Panchyat, Domjur, Howrah, PIN711405.
5. Rajib Roy, Social Worker, Domjur, Howrah, PIN-711405.

It was also mentioned that the earlier own building AWC 286 which was a bone of contention has been locked in presence of above said members.

Therefore, you may take necessary action for successful compliance of the same.

Thanking You.

Yours faithfully,

Malati Murnu

Malati Murnu

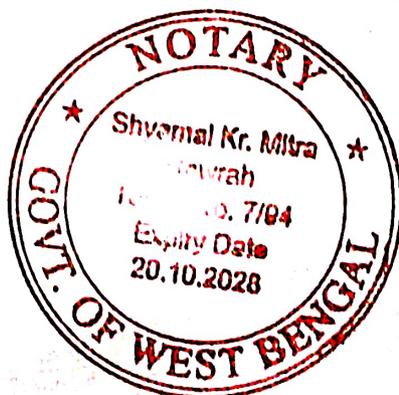
(ICDS Supervisor)

Domjur ICDS Project, Howrah

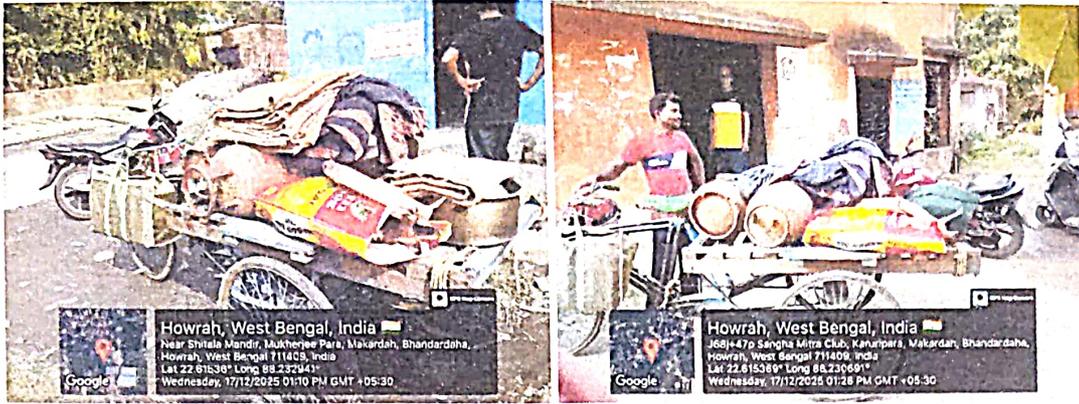
Place: Domjur

Date:18/12/2025

Enclosure: As stated,



19 JAN 2026



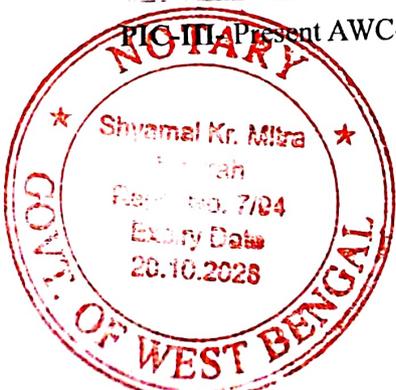
PIC: I- Materials has been shifted from earlier AWC 286 situated near Bagdibudi Khal.



PIC-II- Locked earlier AWC-286 situated near Bagdibudi Khal



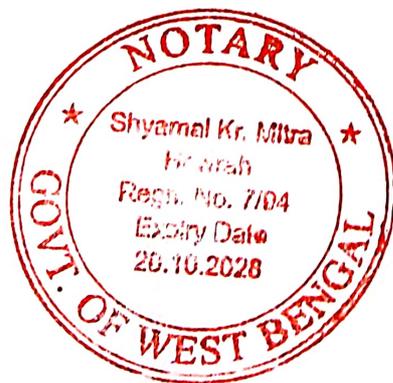
PIC-III- Present AWC-286 at Amulya Charan Bidhyabidhi Primary School.



19 JAN 2026



PIC-IV- Officials and other member presence during shifting of AWC-286 at Amulya Charan Bidyabidhi Primary School.



[Handwritten Signature]
 19 JAN 2026

Mail ID - makardah1gp@gmail.com

ফোন নং : 2670-8686

মাকড়দহ ১নং গ্রাম পঞ্চায়েত কার্যালয়

Office of the Makardah 1No. Gram Panchayat

মাকড়দহ * ডোমজুড় * হাওড়া - ৭১১৪০৯

Makardah * Domjur * Howrah - 711409

প্রধান - দিব্যেন্দু চ্যাটার্জী

উপ-প্রধান - তুফান ঘোষ

Prodhan - Dibyendu Chatterjee

Upa-Prodhan - Tufan Ghosh

স্মারক - Mak-1/229/2025

তারিখ - 19/12/2025

নোটিশ

প্রতি

সৈকত পন্ডিত,

পিতা - মৌলিশ্বর পন্ডিত,

মাকড়দহ - হাওড়া।

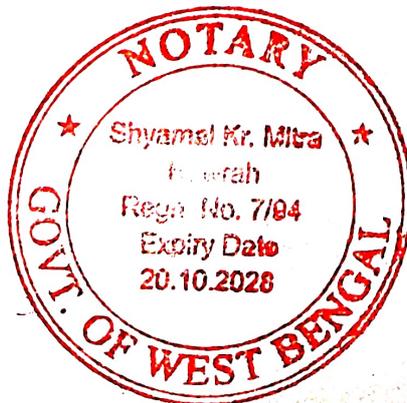
মহাশয়,

আপনাকে অবগত করা যাইতেছে যে, বাগদিখালি খালের উপর আপনি যে নির্মাণ করেছেন এবং ভরাট করেছেন তাহা এই নোটিশ পাওয়ার দিন থেকে (সাত) ০৭ দিনের মধ্যে ফাঁকা করে দিতে হবে।

অন্যথায় উক্ত বিষয়ে আইনত ব্যবস্থা গ্রহণ করা হবে। আশা করি সহযোগিতা করবেন।

Dibyendu Chatterjee
19/12/25

Prodhan
Makardah No.1 Gram Panchayat
Makardah, Howrah



19 JAN 2026

Mail Id – makardah1gp@gmail.com

Phone No : 2670-8686

Office of the Makardah 1 No. Gram Panchayat

Makardah * Domjur * Howrah – 711409

Prodhan – Dibyendu Chatterjee

Upa-Prodhan – Tufan Ghosh

Memo – Mak-I/229/2025

Date – 19.12.2025

NOTICE

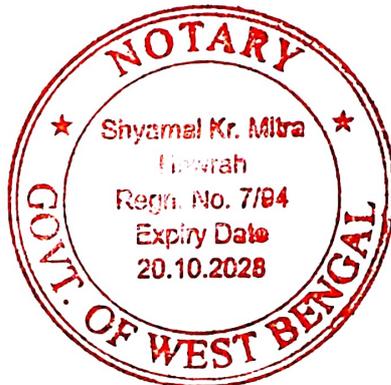
To
Saikat Pandit,
Son of – Mouliswar Pandit,
Makardah – Howrah.

Sir

This is to inform you that, the construction you have made by filling up of the land of Bagdikhali Canal is to be cleared within Seven (07) days from the date of receipt of this letter.

Otherwise action will be taken as per law. Hope, you will cooperate in this regard.

Sd/-
Prodhan
Makardah No.-1 Gram Panchayat
Makardah, Howrah



19 JAN 2026

Mail ID - makardah1gp@gmail.com

ফোন নং : 2670-8686

মাকড়দহ ১নং গ্রাম পঞ্চায়েত কার্যালয়

Office of the Makardah 1No. Gram Panchayat

মাকড়দহ * ডোমজুড় * হাওড়া - ৭১১৪০৯

Makardah * Domjur * Howrah - 711409

প্রধান - দিব্যেন্দু চ্যাটার্জী

উপ-প্রধান - তুফান ঘোষ

Prodhan - Dibyendu Chatterjee

Upa-Prodhan - Tufan Ghosh

স্মারক - Mak-I/228/2025

তারিখ - 19/12/2025

নোটিশ

প্রতি

সভাপতি/সম্পাদক,

শিবমন্দির কমিটি,

বাগদিখালি খাল সংলগ্ন,

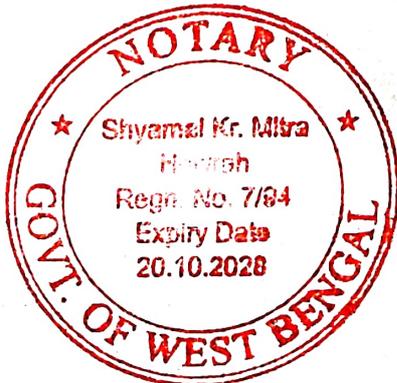
মাকড়দহ - হাওড়া।

মহাশয়,

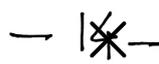
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Dibyendu Chatterjee
Pradhan
Makardah No.-1 Gram Panchayat
Makardah, Howrah
19/12/25



19 JAN 2026

**Office of the Makardah 1 No. Gram Panchayat****Makardah * Domjur * Howrah – 711409****Prodhan – Dibyendu Chatterjee****Upa-Prodhan – Tufan Ghosh****Memo – Mak-I/228/2025****Date – 19.12.2025****NOTICE**

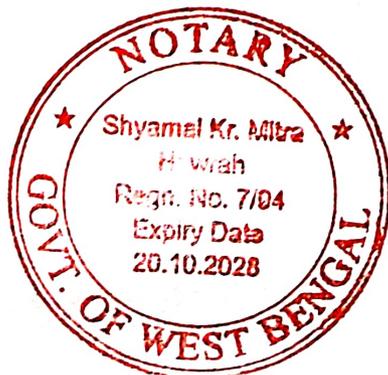
To
President/Secretary,
Shibmandir Committee,
Adjacent to Bagdikhali Canal
Makardah – Howrah.

Sir

This is to inform you that, the part of Shivmandir situated over the land of Bagdikhali Canal is to be cleared within Seven (07) days from the date of receipt of this letter.

Otherwise action will be taken as per law. Hope, you will cooperate in this regard.

Sd/-
Prodhan
Makardah No.-1 Gram Panchayat
Makardah, Howrah




19 JAN 2026

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